## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:940 ANSWERED ON:03.03.2010 SIGNING OF EXTRADITION TREATIES Jagannath Dr. M.

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India has signed extradition treaties with Saudi Arabia and Malaysia;
- (b) if so, the details thereof; and
- (c) the names of other countries with which India proposes to sign such treaties in the near future?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(DR. SHASHI THAROOR)

- (a) to (b) During the visit of Prime Minister of Malaysia to India, an Extradition Treaty between the two countries was signed on 20th January, 2010. An Extradition Treaty with Saudi Arabia is likely to be signed soon.
- (c) It is the policy of the Government of India to conclude extradition treaties with as many countries as possible. India has finalised draft extradition treaties for signing with Bosnia & Herzegovina, Israel, Morocco, Nepal and Vietnam.